

**HIGH COURT OF HIMACHAL PRADESH:SHIMLA-171 001**

No.HHC/Estt.6(73)/2008-II-

Dated:4.8.2018.

**OFFICE ORDER**

In exercise of the powers vested in him under Article 229 of the Constitution of India and all other enabling powers in this behalf, Hon'ble the Acting Chief Justice is pleased to appoint Shri Anirudh Sood S/O Lt. Sh. Dharmender Sood, R/O Flat No.10, Block No.2, Goel Apartments, Chakkar, Shimla-5, as Law Clerk-cum-Research Assistant of the choice of His Lordship, for a period of one year, on the fixed remuneration of Rs.15,000/- per month, with immediate effect, subject to the terms and conditions as notified vide Notification dated 19/25.5.2016.

The appointee shall furnish the requisite testimonials on the date of joining.

BY ORDER

REGISTRAR GENERAL.  
Dated:4.8.2018.

Endst. No.HHC/Estt.6(73)/2008-II-21311-21  
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Acting Chief Justice;
2. The Accountant General(Audit), H.P., Shimla-3.
3. The Accountant General(A&E), H.P., Shimla-3.
4. The Secretary to Hon'ble the Acting Chief Justice;
5. The Secretaries/Private Secretaries/P.As to the Registrar General/ Registrar (Vigilance)/ Registrar(Judicial)/ District & Sessions Judge (Leave-reserve/Rules)/Registrar(Estt. & GAD)/Registrar (Accounts) and CPC;
6. All the Additional Registrars/ Deputy Registrars/ Assistant Registrars/ Secretaries/Court Masters;
7. All the Section Officers/Public Relations Officer/Estate Officer/Private Secretaries/ Protocol Officer, Chief Librarian;
8. The Section Officer (Accounts)(with three spare copies);
9. The Section Officer (Computers) with a request to update the High Court website in terms of this Office Order;
10. The above named official (By Name);
11. Guard file.

(From Sl. Nos.1,4 to 11, High Court of H.P., Shimla-171 001.).

  
REGISTRAR (ESTT.)